

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO -743

ANSWERED ON 26/07/2024

DEATH ROW IN YEMEN

743. ADV DEAN KURIAKOSE

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) whether the Government has the details on the current status of Mrs. Nimisha Priya who is on death row in Yemen;**
- (b) if so, the details thereof;**
- (c) whether the Government has received any request to intervene in favour of Mrs. Nimisha Priya and if so, the details thereof;**
- (d) whether the Government has taken any action to ensure that blood money is paid to ensure the safe release of Mrs. Nimisha Priya; and**
- (e) if so, the details thereof?**

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a & b) The Supreme Court of Yemen in Sana'a had pronounced death sentence to Ms. Nimishapriya an Indian nurse on the charges of murdering a Yemeni national. The issue related to the execution of the death sentence is currently with the President of the ruling dispensation of Sana'a.

(c) Government has received some representations, including from civil society, regarding the case of Ms. Nimishapriya.

(d & e) Government accords the highest priority for the welfare of Indians abroad and provides all possible support to those who fall in distress including in the instant case. Government of India is providing all possible assistance in the case including by seeking consular access to Ms. Nimishapriya in jail and providing a lawyer to represent her case from the Indian Community Welfare Fund (ICWF). The matter regarding the payment of blood money towards the release Ms. Nimishapriya is between the family of the deceased and Ms. Nimishapriya's family.
